

(a) what are the details of the teachers who had been posted in different Kendriya Vidyalayas where there were no vacancies for them during the current and preceding sessions;

(b) what are the details of teachers who had been transferred to different Kendriya Vidyalayas in violation of the Transfer Guidelines referred to in the reply during the current and preceding sessions; and

(c) the details of the Authority/Officers at whose instance such transfers/postings were effected ?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) At no time the total number of teachers posted in the Kendriya Vidyalayas in each region exceeds the total sanctioned strength of teachers in that region. The adjustment of teachers within the region school-wise but without exceeding the sanctioned strength of the region as a whole is a continuous process attended to by the Assistant Commissioners of the region from time to time, taking into account the exigencies such as teachers going on leave; transfer on compassionate grounds; non-availability of teachers in particular subjects in different schools etc. Such arrangements are made within the parameters laid down in the transfer guidelines.

(b) and (c) There is no violation of the transfer guidelines notified by the Kendriya Vidyalaya Sangathan. The transfer guidelines are clear and it provides for relaxation by the Commissioner, KVS wherever required.

Opening of More Kendriya Vidyalayas in the Country

3456. SHRI SHIV CHARAN SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that only 10—15 per cent of the eligible applicants for admission in Kendriya Vidyalayas at entry-level i.e. 1st standard, are actually given admissions every year; and

(b) if so, what is the reaction of Government to the demand for opening about 200 Kendriya Vidyalayas per year to cope with the flood of applicants for whom these Kendriya Vidyalayas have been set up ?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) Kendriya Vidyalaya Sangathan has intimated that the number of students seeking admission in Class-I in most of the Kendriya Vidyalaya is generally more than the seats available for admission even for priority categories. The Sangathan does not maintain exact data about the number of registration forms issued to prospective admission seekers.

(b) The Government has approved the opening of upto 20 Kendriya Vidyalayas per year in defence and civil sectors during the period 1993—98 and as many proposals as found suitable in the project sector. In the context of present financial stringencies, opening of 200 new Kendriya Vidyalayas annually is not feasible.

Action Against Suspended Principals of KVS

3457. SHRI SHIV CHARAN SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Principals of some Kendriya Vidyalayas were suspended/transferred or temporarily posted in regional offices with a view to ensuring a fair investigation into the allegations levelled against them during the preceding four years;

(b) if so, details thereof ; and

(c) the reasons for not shifting/sending on leave the officers of KVS' Head Office despite their facing a lot of serious allegations—both administration and financial irregularities and corruption recently ?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF